

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/1673/2020**

This the 10<sup>th</sup> day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Chur Singh & Ors

.....Applicants

(Advocate:- Mr. Mohinder Kumar-Not Present)

Versus

1. U.T. of J&K and Ors

.....Respondents.

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R**

**[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

TA No. 61/1673/2020 arises out of WP (C) No. 4379/2019 claiming the relief for the post of Village Defence Committee Special Police Officer (V.D.C S.P.O.). It is not a civil post and the Tribunal does not have any jurisdiction in this matter. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Jammu.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**